## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1503
ANSWERED ON:06.03.2013
PENDING ANTI CORRUPTION BILLS
Chavan Shri Harischandra Deoram;Sinh Dr. Sanjay;Yadav Shri M. Anjan Kumar

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of bills still pending/ passed for fighting against corruption during each of the last three years;
- (b) the reasons for pendency of these bills along with the reaction of the Government thereto; and
- (c) the steps taken/being taken to pass anti-corruption bills at the earliest?

## **Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a): During the past three years, the Government has introduced the following Bills in the Parliament for effectively tackling corruption:-

Year Name of the Bill
2010 The Public Interest Disclosure and Protection
to Persons Making the Disclosure Bill, 2010
2011 The Prevention of Bribery of Foreign Public
Officials and Officials of Public International
Organizations Bill, 2011
The Lokpal & Lokayuktas Bill, 2011
2012

(b) & (c): These Bills have important implications and Parliament is thoroughly discussing them before passage. Government is keen on early passage of these bills.